

ORDER:

The Superintendent, District Jail, Rewari vide his letter No.2392 dated 26.09.2017 has submitted that undertrial Tirth S/o Shri Jaipal, R/o VPO Khunga, P. S. Jhajjar, District Jhajjar was admitted in the jail on 18.09.2017 in four cases. He submitted that the Medical Officer of the jail has submitted a report stating therein that the above said undertrial is suffering from "Non-Union Fracture of Fibula Bone (leg) and gross recurrent wound infection" and needs indoor hospitalization and there is no hospital/indoor facility available at the jail. The Superintendent, District Jail, Rewari requested to transfer the above said undertrial, on medical grounds to some other jail having indoor medical facilities. He has also enclosed the medical report submitted by Medical Officer, District Jail, Rewari.

In view of the request made by the Superintendent, District Jail, Rewari and medical report submitted by the Medical Officer of District Jail, Rewari, aforesaid undertrial Tirth S/o Shri Jaipal, R/o VPO Khunga, P. S. Jhajjar, District Jhajjar is ordered to be transferred from District Jail, Rewari to District Jail, Rohtak with immediate effect. The Superintendent, District Jail, Rohtak is directed to send back the aforesaid undertrial to District Jail, Rewari on completion of his treatment.

All concerned be informed.

Dated: 27.09.2017


District & Sessions Judge,
Rewari.

Endst. No. 18448-501

Dated 27/09/17

Copy forwarded to the following for information and necessary action :-

1. The Superintendent, District Jail, Rewari.
2. The Superintendent, District Jail, Rohtak.
3. System Officer to upload this order on Website.


District & Sessions Judge,
Rewari.